

(b) Excavations are being undertaken to establish the antiquity of the site. Purana Qila is popularly believed to represent the traditional City of Indraprastha associated with the Mahabharat story.

(c) The total estimated cost has not yet been worked out; but the expenditure for about three months field season is estimated to about Rs. 60,000/-.

(d) The excavation proposed to be undertaken in the area is quite distant from the standing monuments and therefore no adverse effect is likely to be caused to them.

**अन्दमान तथा निकोबार द्वीपसमूह विनियम**

3722. श्री चन्द्रशेखर सिंह :  
श्री रामावतार शर्मा :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि अन्दमान तथा निकोबार द्वीपसमूह (आदिवासी जातियों का संरक्षण) विनियम, 1956 आदिवासी जातियों के संरक्षण के अपने उद्देश्य में असफल रहा है और अब यह आवश्यक है ;

(ख) यदि हाँ, तो क्या सरकार का विचार उक्त विनियम को समाप्त करने का है; और

(ग) उक्त विनियम के लागू होने के पूर्व तथा पश्चात् अन्दमान तथा निकोबार द्वीपसमूह में ईसाइयों की संख्या कितनी थी ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्याचरण शुक्ल) : (क) जी नहीं, श्रीमान् ।

(ख) प्रश्न नहीं उठता ।

(ग) 1951 की जनगणना के अनुसार अन्दमान व निकोबार द्वीप में ईसाइयों की कुल संख्या 9,494 थी और 1961 की जनगणना के अनुसार उनकी कुल संख्या 17,973 है ।

दिल्ली में व्यायाम प्रशिक्षण शिक्षकों के वेतन-मानों का नियमित किया जाना

3724. श्री रामावतार शर्मा :

श्री चन्द्रशेखर सिंह :

श्री नरदेव स्नातक :

क्या शिक्षा तथा युवक सेवा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 1950 से 1959 तक नियुक्त किये गये सभी व्यायाम प्रशिक्षण शिक्षकों के वेतनमान शिक्षा मंत्रालय के 17 जून 1954 के पत्र संख्या एफ० 6-32/54-एच० 2, द्वारा उनकी बर्हताओं के अनुसार नियत किये गये थे और उनको शिक्षा निदेशक दिल्ली के 31 जनवरी, 1961 को लिखे शिक्षा मंत्रालय के पत्र द्वारा नियमित किया गया था ;

(ख) यदि हाँ, तो क्या शिक्षा निदेशालय, दिल्ली प्रशासन ने 1 अप्रैल, 1950 से 31 दिसम्बर, 1959 के दौरान सभी इन्टरमीडिएट पास व्यायाम प्रशिक्षण शिक्षकों को भेजे गये शिक्षा मंत्रालय के उपरोक्त पत्रों के अनुसार 17 जून, 1959 से अथवा उनकी नियुक्ति की तिथि से 100-250 रुपये (पुनरी-क्षित) 160-300 का वेतनमान दिया है; और

(ग) यदि नहीं, तो इसके कारण क्या हैं ?

शिक्षा तथा युवक सेवा मंत्रालय में राज्य मंत्री (श्री भक्त दर्शन) : (क) से (ग). अपेक्षित सूचना दिल्ली प्रशासन से एकत्र की जा रही है और यथाशीघ्र सभा पटल पर रख दी जायेगी ।

GRANTS TO RAMAKRISHNA MISSION VIDYAPITH, DEOGHAR, (BIHAR)

3725. SHRI B. K. MODAK :  
SHRI JYOTIRMOY BASU :  
SHRI BHAGABAN DAS :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) the amount of grants or aid given

to Ramakrishna Mission Vidyapith, Deo-ghar, Bihar, during the last three years;

(b) whether the functioning of this Vidyapith has been commented upon in the Audit Reports; and

(c) if so, the details thereof and action taken by Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI BHAKT DARSHAN) : (a) Under the scheme of Assistance to Voluntary Educational Organisations working in the field of School Education, the following grants were sanctioned to this Vidyapith :—

	Rs.
1966-67.	70,665.00
1967-67.	—
1968-69.	52,014.00

(b) The Ministry have no information about any comments in the Audit Reports of the Vidyapith regarding its functioning. The grants-in-aid released by the Ministry as mentioned at (a) have been utilized by the Vidyapith properly.

(c) Does not arise.

RECALL OF CENTRAL RESERVE POLICE FROM NORTH LAKHIMPUR

3726. SHRI YASHPAL SINGH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that an entire Company of the Central Reserve Police based on North Lakhimpur in Upper Assam has been moved out of the town on Friday the 21st November, 1969;

(b) if so, the reasons therefor; and

(c) the action being taken against those responsible for the accidental raid on a number of houses without provocation ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) The CRP camp at North Lakhimpur was closed down after some incidents on the 14th November, 1969 there reportedly involving some CRP personnel and civilians.

(b) This was ordered with a view to avoiding any tension and misunderstanding between the CRP personnel and the civilians.

(c) Two criminal cases have been registered with the local police by some people of the locality against the CRP personnel and one case against some civilians by the Commandant of the CRP. The matter is under investigation and further action will be taken on completion of the same.

CONSTRUCTION OF NATIONAL HIGHWAY No. 12

3727. SHRI NITIRAJ SINGH CHAUDHARY : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the total allotment made during this year and proposed to made for the next year for construction of National Highway No. 12.

(b) the amount out of the above allotment likely to be spent;

(c) the date when funds were placed at the disposal of the State Government for being spent for construction of this Highway; and

(d) when this highway is likely to be completed ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) to (d). Out of Rs. 16.14 lakhs provided for original works on National Highways No. 12 for 1969-70, a sum of Rs. 6.94 lakhs has been allotted in August, 1969. It is proposed to make allotment from the balance amount available after consulting the State Government. It is, therefore, premature to indicate the amount likely to be spent during the current year. Until the budget for 1970-71 is passed, no allotment for the next year can be made. Subject to availability of funds, the present expectation is that the construction of missing links on National Highway No. 12 is likely to be completed in the Fourth Plan period.